

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

NO. HCM.II/03/2013/\_\_\_\_\_

Dated, Shillong 15<sup>th</sup> July, 2013.

**NOTIFICATION**

Pursuant to the Full Court Meeting dated 12<sup>th</sup> July, 2013 the Hon'ble High Court of Meghalaya is pleased to constitute a Central Selection Committee comprising Registrar General as Chairman, Registrar as member and District Judge of respective District as one of the members.

  
**REGISTRAR GENERAL**

Memo. NO. HCM.II/03/2013/ 4864A Dated, Shillong 15<sup>th</sup>. July, 2013

**Copy to:-**

1. *The Registrar, High Court of Meghalaya, Shillong.*
2. *The Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.*
3. *The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.*
4. *Office file.*

  
15/7/13  
**REGISTRAR GENERAL**